

ITEM NO.4

COURT NO.10

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s).9330-9333/2015

JYOTI NAGPAL & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(Office Report of Direction only in SR-9330-9333 of 2015 is listed)

Date : 26-09-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
[IN CHAMBERS]

For Petitioner(s) Mr. Abhay Kumar, AOR
Mr. Himanshu Pal Singh, Adv.
Mr. Vineet Kr. Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Notice be served on respondent no.2 through Superintendent Of
Police, District Bulandshahr, Uttar Pradesh.

(SONALI SAUND)
SENIOR PERSONAL ASSISTANT

(SAROJ KUMARI GAUR)
COURT MASTER